

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF C. BHANSALI DEVELOPERS PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	C. BHANSALI DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07 th December, 2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U47200MH2005PTC157864
5.	Address of the registered office and principal office (if any) of corporate debtor	5 & 6, SHAKTI ARCADE, PLOT NO. 5, SECTOR - 19D, VASHI, NAVI MUMBAI Thane MH 400703 IN.
6.	Insolvency commencement date in respect of corporate debtor	06 th October, 2023 (Order received on 07/10/2023)
7.	Estimated date of closure of insolvency resolution process	03 rd April, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<u>Name:</u> Mr.Neehal Mahamulal Pathan <u>Reg.No.</u> IBBI/IPA-001/IP-P/01561/2018-19/12406
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<u>Address:</u> Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH email-ca.neehal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>Address:</u> Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH email-cirp.bhansali@gmail.com
11.	Last date for submission of claims	20 th October, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. C. BHANSALI DEVELOPERS PRIVATE LIMITED** On **06th October, 2023**

The creditors of **M/s. C. BHANSALI DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **20th October, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA - NA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08th October, 2023

Place: Kolhapur



A handwritten signature in black ink, appearing to read "Neehal Mahamul Pathan".

Neehal Mahamul Pathan
Interim Resolution Professional of
C.Bhansali Developers Pvt.Ltd.
Reg.No.IBBI/PA-001/IP-P/01561/2018-19/12406